

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.59/7/NCLT/AHM/2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2020

Name of the Company: IDBI Bank Ltd.
V/s.
Doshion Pvt Ltd.

Section: 7 of the Insolvency and Bankruptcy Code, 2016


ORDER

Learned Counsel on behalf of Monson Le Experts appeared for the Financial Creditor.

Learned Counsel Mr. Shashvata U Shukla appeared for the Corporate Debtor.

Matter stands adjourned to 12.01.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 9th day of December, 2020